IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C). No.3935 of 2011

1. Hari Prasad Mishra
2. Chhote Lal Mishra … … **Petitioners**

Versus

State of Jharkhand & Ors. … … **Respondents**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : Mr. Sanjeev Thakur, Adv.
For the Respondents : Mr. Amitanshu Singh, Adv.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

06/05.04.2021: As a last chance, further four weeks' time is granted to the respondent-State for compliance of the order dated 18.01.2021.

Put up this case after four weeks.

(Rajesh Kumar, J.)

Amar/-